

*IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH "A" KOLKATA*

Before **Shri P.M.Jagtap, Accountant Member** and  
**Shri Aby T.Varkey, Judicial Member**

**ITA No.2087/Kol/2014**  
Assessment Year:2009-10

The Seagull Foundation For the Arts, 31, S.P. Mukherjee Road, Kolkata-25 [PAN No.AAATT 3222 D]	बनाम / V/s.	JTDIT(OSD) (Exemption)-1, Kolkata 10B, Middleton Row, Kolkata-71
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Indu Chatrth, FCA
प्रत्यर्थी की ओर से/By Respondent	Shri Sallong Yaden, Addl.CIT-DR
सुनवाई की तारीख/Date of Hearing	18-05-2017
घोषणा की तारीख/Date of Pronouncement	18-05-2017

**आदेश /O R D E R**

PER P.M.Jagtap, Accountant Member:-

This appeal filed by the assessee is directed against the order of CIT(A) Jalpaiguri dated 06.12.2014.

2. At the time of hearing fixed today Ld. counsel for the assessee has sought permission of the Bench to withdraw this appeal filed by the assessee. Since Ld. DR has not raised any objection in this regard, the permission as sought by Ld. counsel for the assessee is granted and this appeal is dismissed as withdrawn.

3. **In the result, assessee's appeal is dismissed as withdrawn.**

Order pronounced in open court on 18/05/2017

Sd/-  
(Aby T.Varkey)  
Judicial Member  
Kolkata,

Sd/-  
(P.M.Jagtap)  
Accountant Member

\*Dkp

दिनांक:- 18/05/2017

कोलकाता

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant-The Seagull Foundation For the Arts, 31, S.P. Mukherjee Road, Kolkata-25
2. प्रत्यर्थी/Respondent-JTDIT(OSD), (Exemption)-I, Kolkata, 10B, Middleton Row, Kolkata-71
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

By order/आदेश से,

Sr. Private Secretary,  
Head of Office/DDO  
आयकर अपीलीय अधिकरण,  
कोलकाता